## O.A./187/87

Coram : Hon'ble Mr S P Mukharji .. Administrative

Member

Hon'ble Mr P M Joshi Judicial Member

## 13/4/1987

Heard Mr BB Oza learned counsel for the petitioner. Issue notices to the respondents, pending admission. Notice returnable on 21st April, 1987.

(SP Mukharji ) Administrative Member

## O.A./187/87

Coram : Hon'ble Mr P H Trivedi

Hon'ble Mr P M Joshi

.. Vice Chairman

Judicial Member

## 21/4/1987

Heard learned advocate Mr B B Oza for the applicant and Mr Kyada for the respondent respectively. Mr Kyada files a written statements and states that the question of re-instatement is under consideration and is likely to be decided within 6 months. It is directed that the respondents to make a decision regarding the representation of re-instatement dated 19th March, 1987 within a period of 20 days from the date of this order failing which the applicant is free to approach the Tribunal for remedy. With these observations, the application is disposed of.

( P H Trivedi ) Vice Chairman

(P M Joshi) Judicial Mamber

pm;